## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

## **ORDER**

As per the direction of the Ld. Principal District & Sessions Judge (HQs.), Room no. 105, THC, has been allotted to Sh. Sunil Kumar Sharma, Ld. Chairman, Digitization & IT Cell, THC, Delhi for sitting purpose on temporary basis.

(Vineet Kumar) Officer Incharge CTB, THC, Delhi

No. 6285662884/CTB/THC/2025

Dated: 0 9 DEC 2025

Copy forwarded for information & necessary action to:-

- 1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
- 2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
- 3. The PS to the Chairman, Digitization & IT Cell, Room No.-316-A, THC, Delhi.
- 4. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
  - 5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
  - 6. The Ld. Admn. Civil Judge (Central/ West District), THC, Delhi.
  - 7. The A.O. (Judl.)/Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, R&I Branch and Filing Section, THC, Delhi.
  - 8. The A.O. (Judl.)/Incharge, Care Taking Branch & Computer Branch, THC for necessary arrangements.
  - 9. The Assistant Engineer (Civil/ Elect. ) to start the work of Room No.-316-A, THC, Delhi.
  - 10. Telephone Operator, Reception Office, THC, Delhi.
  - 11. Notice Boards, THC, Delhi.

Officer Incharge CTB, THC, Delhi